

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 220
150/66/ND/2020

IN THE MATTER OF:
Chakradhari Wheels Pvt. Ltd.

...APPLICANT

Section
Under Section 66 of C. Act

Order delivered on 15.01.2021
(Virtual Hearing)

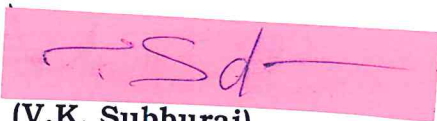
Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant
For the RD/OL

:Mr. Hemant Manjani, Advocate
:

ORDER

Heard the submissions made by the counsel for the petitioner. Ld. counsel for the petitioner has prayed for grant of time in the matter as they received enquiry letter from RD for providing suitable reply. Post the matter after two weeks i.e. **22nd February, 2021.**



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)